

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 25.10.2024

COURT OF REGISTRAR

(HYBRID MODE)

11:30 A.M.

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 7367 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Darwin Platform Infrastructure Ltd. Vs. Union Bank of India and Ors.	Aman Pathak
2.	I.A. No. 7407 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Uttar Gujarat Vij Company Ltd. Vs. Pradeep Kumar Kabra, (Erstwhile RP of Cengres Tiles Ltd. & Ors.)	Maulik Nanavati
3.	I.A. No. 7408 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Bhumika Nilay Shah Vs. State Bank of India & Anr.	Sahil Jayesh Rao
4.	I.A. No. 7410 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Sunil Sethi & Anr. Vs. Atul Mittal & Anr.	Samriddh Bindal

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